

Shri Jawaharlal Nehru: When I said they were bad, it simply means that no work is being done. There is no question of badness. It only means that no progress has been made.

Shri L. N. Mishra: May I know whether it is a fact that along with community projects an extension service in the nature of a permanent organisation is being inaugurated and if so how that organisation is proposed to work along with the community projects?

Shri Hathi: Yes, Sir: An extension service is going to be organised. It will be a permanent thing. The community projects will be an intensified programme of this National Extension Service.

श्री एन. एल. जोशी: क्या लाल फीता-शाही के कारण रुपये की स्वीकृति में देर होने से आजकल काम्युनिटी प्रोजेक्ट के कई काम रुके हुए हैं ?

Shri Hathi: No, not now. It was in the beginning, as I said.

Shri Matthen: May I know whether Government considers the progress of the two Community Projects in Travancore-Cochin satisfactory—are they keeping up to schedule?

Shri Hathi: I think both of them are doing well. But if he wants particulars I shall enquire into that.

बाबू रामनारायण सिंह: जिन काम्युनिटी प्रोजेक्ट में अच्छा काम हो रहा है, जैसा कि अभी प्राइम मिनिस्टर ने कहा, वहां पर तलब पान वाले केवल सरकारी अफसर ही काम करते हैं या वास्तव में लोगों के सहयोग से सुन्दर काम हो रहा है।

श्री जवाहरलाल नेहरू: दोनों बातें हैं, जब दोनों का जोड़ होता है तब रफ़ी तेज़ चलती है।

CHECK ON QUALITY OF YARN

*1622. **Shri Tulsidas:** (a) Will the Minister of Commerce and Industry be pleased to state whether the Textile Commissioner's office maintains a proper check on cotton yarn produced by mills with a view to ascertain that the yarns exactly correspond with the

count specified on the bundle and that it is not below the minimum strength specified for the same before being supplied for consumption?

(b) Has the Textile Commissioner received complaints from the consumers and the trade regarding poor quality of yarn either differing in count or being below the minimum strength provided for?

(c) If so, what action has the Textile Commissioner taken in this matter?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Periodical checks are carried out by the Textile Commissioner's inspection staff. A continuous check in every mill is not possible.

(b) and (c). Such complaints are received from time to time. Where the defective yarn has already been passed on to the dealer or consumer and if it is noticed that there was no *malafide* intention on the part of the mill, then the Mill is asked to take back the yarn and to refund the amount charged and the mill is asked to re-stamp the prices prescribed. Where the *bona fides* of the Mills are not established, then action to prosecute the Mill in question under the provisions of the Cotton Textiles (Control) Order, 1948, is taken.

Shri K. C. Sodhia: May I know in how many cases such action was taken against the mills during last year?

Shri T. T. Krishnamachari: I have a list of about 21 here in which action of various types was taken.

CHECK ON QUALITY OF CLOTH

*1623. **Shri Tulsidas:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Textile Commissioner's office maintains proper check to see that the cloth sample supplied by the mills is according to the particulars furnished before fixing the price;

(b) whether any watch is being maintained during the process to verify that the cloth produced corresponds with the sample and the particulars furnished for fixing the price; and

(c) what steps are taken to see that the cloth put in the market corresponds to the sample cloth?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). Periodical checks are

made by the Officers of the Textile Commissioner to ensure that cloth actually being processed is according to the specifications and that the samples correspond with the particulars given in the price form furnished by the mills.

(c) Test inspections are carried out by the Officers of the Textile Commissioner. Complaints received from the public are investigated into and appropriate action is taken.

Shri Tulsidas: May I know what further steps are being taken for checking the specifications, because there has been a number of complaints with regard to quality, particularly in the matter of exports?

Shri T. T. Krishnamachari: Well, Sir, even in regard to exports the same type of action is contemplated and is taken in certain cases. Sometimes we use our export control mechanism which we had in the past—even now it is a question of licensing—to prevent mills which are producing sub-standard quality, from exporting. As regards the question of providing a machinery to look into quality control of exports, the matter is now being discussed between the Cotton Textile Fund Committee and the interests concerned.

Shri Tulsidas: As a result of this check by the Textile Commissioner, has there been any improvement in the quality of cloth exported?

Shri T. T. Krishnamachari: Well, Sir, really, I think the hon. member would be better able to express an opinion in this matter than myself, because he knows that side of the trade over which I have less control. In fact, Government control is over the industry as such, not over trade. The hon. Member is more familiar with the trade. But it is rather difficult to say whether these complaints are increasing or decreasing. At the present moment our export position is none too happy and I think the people interested would understand that supplying sub-standard quality would only make the position worse. Whether there is a realisation of this fact is more than what I can say.

Shri Kelappan: May I know whether any cases have been brought to the notice of Government?

Shri T. T. Krishnamachari: That is precisely the thing that is being done. In the prescribed form which is sent by a Mill to the Textile Commissioner's Office, a bit of cloth 6" × 6" is attached and that is tested. Wherever there

is a suspicion, laboratory tests are made and if we find that instead of 18 × 18, it is 18 × 15 and the prices charged are the same, then the mill is asked to explain; sometimes prosecution ensues.

Shri Kelappan: May I know whether any such case against any mill has been brought to the notice of Government?

Shri T. T. Krishnamachari: I cannot quite understand the import of that question. What I said is that it is a continuous process. It is not an isolated case.

Mr. Deputy-Speaker: What he wants to know is whether any of the purchasers have made any complaints?

Shri T. T. Krishnamachari: I should like to mention that in the case of one mill we have not permitted exports last year. After giving them some time they have asked for a review of their case and it is being considered now. Such action as is appropriate is being taken in every instance, when complaints are brought to the notice of Government and they are substantiated.

Kumari Annie Mascarene: May I know whether Government's attention has ever been drawn to the bad quality of our cloth, by our trade missions abroad?

Shri T. T. Krishnamachari: Yes, sometimes we have complaints. In fact, we sent out an officer of the Textile Commissioner's office on a tour of South-East Asia and questions were asked in this House about the report of that officer. The report did indicate that there were complaints against the quality of cloth not being up to sample.

श्री गणपति राम : क्या मैं जान सकता हूँ कि कुछ मिलों को घाती और साड़ी के प्रोडक्शन के लिए छूट दे दी गयी है ?

Shri Tulsidas: May I know whether these complaints are on the increase or on the decrease after the machinery of check was instituted?

Shri T. T. Krishnamachari: I could not say that, Sir. I have had no evaluation of the number of complaints. If the hon. Member puts down a question, I will make an attempt to answer it.

CLOTH

*1624. **Shri Tulsidas:** (a) Will the Minister of Commerce and Industry be pleased to state whether the